

DIVISION BENCH  
COURT - I

**O-216**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/265(KB)2021  
IA(COMPANIES.ACT)/141(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	REGISTRAR OF COMPANIES WEST BENGAL VS SHIVRAJ TRADELINK PRIVATE LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

**Appearance(via video conference/physically)**

For the Applicant

Ms. Aparajita Rao, Adv.

Ms. Swastika Ray, Adv.

**ORDER**

1. Ld. Counsel for the applicant present.
2. Registry is directed to issue notice to the respondent/ Official Liquidator by speed post and email and place tracking information on record.
3. Post this matter on **21.06.2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**